

Phase-1: (1) Miyapur-LB Nagar (29 km); (2) JBS-Falaknuma (15 km); & (3) Nagole-Shilparamam (28 km). The financial closure of the project is ₹14,132 crore.

(c) The Government of Telangana has also intimated that while 8 km stretch from Nagole to Mettuguda on Corridor-3 is scheduled for opening for passenger traffic in March 2015, the entire Project is scheduled to be completed by June 2017.

(d) The Government of Telangana has intimated that private party will not decide the fare for travel. As per information received, Government of Telangana has issued the fare notification.

(e) The Government of Telangana has intimated that there is no controversy over the land issue and the private Concessionaire is continuing execution of the Project.

Traffic jams on the way to Delhi airport

2957. SHRI PAVAN KUMAR VARMA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the current position of traffic over-congestion a factor in repeated traffic jams and delays on the Rao Tula Ram Marg in New Delhi, which is also the principal approach route to the Airport;

(b) if so, the steps being taken to find a solution to this problem; and

(c) whether Government has got a time-bound plan of action to solve this situation?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI BABUL SUPRIYO BARAL) : (a) Yes, Sir.

(b) Public Works Department (PWD), Government of National Capital Territory of Delhi (GNCTD) is going to start construction of a flyover parallel to the existing single carriageway flyover at the junction of Outer Ring Road and Rao Tula Ram Marg starting from Munirka flyover and landing near Niryat Bhawan for smooth movement of traffic from Indian Institute of Technology (IIT) Gate towards the Airport.

(c) Vasant Vihar Welfare Association (VVWA) and various other associations have gone to Delhi High Court against construction of a flyover parallel to existing flyover. High Court has not granted any stay on this project and asked VVWA to file counter reply in two weeks time. The next date of hearing is on 03/01/2015. Hence it is not possible to give any firm timeline.